

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) :
(a) No, Sir.

(b) and (c). Do not arise.

Seizure of Gold in Mysore

5725. SHRI K. LAKKAPPA : Will the Minister of FINANCE be pleased to State :

(a) the quantity and value of foreign made

gold seized in Mysore State during the last 3 years ;

(b) the number of persons arrested in each case ; and

(c) what action taken by Government against them ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) The quantity and value of gold seized in Mysore State during the last three years is as follows :—

Year	Quantity of gold in Gms.	Value in Rupees	
		International monetary rate	Indian Market price
1968—69	70,530	5,95,265	8,05,664
1969—70	84,636	7,14,328	14,40,945
1970—71	227,530	19,20,353	40,78,363

(b) The number of persons arrested in each case is as under :—

1968—69 :—In 5 cases no arrest was made.

In 36 cases, 1 person was arrested in each case, and in 1 case 2 persons were arrested.

1969—70 :—In 10 cases no arrest was made.

In 15 cases 1 person was arrested in each case, and in 3 cases 2 persons were arrested in each case.

1970—71 :—In 10 cases no arrest was made.

In 42 cases 1 person was arrested in each case and in 7 cases 2 persons in each case were arrested.

(c) The information is being collected and will be laid on the table of the Sabha.

Irregularities Committed by Officers of the Canara Bank

5726. SHRI K. MALLANNA : Will the Minister of FINANCE be pleased to state :

(a) whether it has come to the notice of the Government that a list of certain grave irregularities committed by the top officers of the Canara Bank has been submitted to the Custodian of the Canara Bank recently ;

(b) if so, the nature of such irregularities ; and

(c) whether any action has been taken against the officers concerned and if not, the reasons thereof ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) to (c). An officer of Canara Bank against whom disciplinary action had been initiated by the management, has written to the Custodian of the bank, making allegations against some senior officers of the bank. These allegations which relate to alleged irregularities and malpractices in Foreign business, advances etc. and other miscellaneous matter, have been enquired into by the bank. Appropriate action will be taken on these allegations by the bank, in consultation with the Central Vigilance Commission.

Radar facility at Palam Airport

5727. SHRI K. MALLANNA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 8288 on the 1st May, 1970 regarding Radar facility at Palam Airport and state :

(a) whether the radar facility at Palam Airport has since been made available ;

(b) if not, the reasons therefor ; and

(c) the time by which such facility will be available ?